GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

RAJYA SABHA
UNSTARRED QUESTION NO. 3230
TO BE ANSWERED ON: 31.03.2022

Data on air pollution

3230.   DR. L. HANUMANTHAIAH:

Will the Minister of ENVIRONMENT, FOREST AND CLIMATE CHANGE be pleased to state:

(a)   whether Government is taking any steps to ensure that all 132 cities under the National Clean Air Program (NCAP) maintain data to track the quality of air;
(b)   if so, the details thereof, and if not, the reasons therefor;
(c)   the current number of air quality monitoring stations across the country, State-wise; and
(d)   steps that are being taken to ensure adequacy and uniformity of data across all monitoring stations as a number of monitoring stations either do not submit data or do not have adequate data for analysis?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI ASHWINI KUMAR CHOUBEY)

(a) to (c):

Government has launched National Clean Air Programme (NCAP) to improve air quality across the country. Under NCAP City-specific action plans have been put in place in 132 non-attainment cities. These action plans include the establishment and/or expansion of air quality monitoring stations for developing a robust monitoring network to track the air quality.

CPCB along with State Pollution Control Boards (SPCB) and Pollution Control Committees (PCC) are monitoring ambient air quality across the country with a network of 1213 monitoring stations (Manual+ Continuous Ambient Air Quality Monitoring Stations (CAAQMs)) covering 465 cities. The list of ambient air quality monitoring stations State / UT – wise is given in **Annexure-I.**

(d):

The ambient air quality monitoring in the country is conducted as per the methods of measurement notified in the National Ambient Air Quality Standards (NAAQS)-2009. CPCB published Guidelines for the Measurement of Ambient Air Pollutants in 2013.

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Ambient Air Quality Stations(Manual &CAAQMS Stations) in the Country

Sl. No.	States & UTs	Number of stations	
		CAAQMS	Manual
1.	Andaman & Nicobar (UT)	0	2
2.	Andhra Pradesh	6	72
3.	Arunachal Pradesh	1	2
4.	Assam	2	31
5.	Bihar	32	8
6.	Chandigarh (UT)	2	5
7.	Chattisgarh	2	17
8.	Dadara& Nagar Haveli and Daman & Diu (UT)	0	6
9.	Delhi (UT)	40	10
10.	Goa	0	18
11.	Gujarat	15	24
12.	Haryana	30	5
13.	Himachal Pradesh	0	25
14.	Jammu & Kashmir (UT)	1	29
15.	Jharkhand	1	10
16.	Karnataka	31	30
17.	Kerala	9	29
18.	Lakshadweep (UT)	0	1
19.	Madhya Pradesh	16	42
20.	Maharashtra	41	80
21.	Manipur	0	1
22.	Meghalaya	1	10
23.	Mizoram	1	19
24.	Nagaland	1	9
25.	Odisha	2	38
26.	Pondicherry (UT)	1	6
27.	Punjab	8	47
28.	Rajasthan	10	39
29.	Sikkim	0	9
30.	Tamilnadu	11	55
31.	Telangana	6	25
32.	Tripura	1	2
33.	Uttar Pradesh	48	84
34.	Uttarakhand	0	8
35.	West Bengal	14	82
	28 states & 7 UTs	333	880

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